

16th November, 2013

Faridkot House,
Copernicus Marg
New Delhi

OFFICE ORDER

The NGT Full House (PB)/Joint Meeting of the Administrative, Finance, Purchase-Computer, Maintenance, Vehicle-Car, Library, Recruitment, Budget, Rules and Academic Council Committee in the meeting held on Friday the 1st November 2013. Passed the following resolution:-

After due deliberation of Item No. 14, it was decided as follows:-

- (i) On the joining of the Hon'ble Judicial/Expert Member at the Headquarter, there shall be a welcome in the Full House meeting and a Tea Party or lunch, as the case may be, will be held at the cost of office expenses.
- (ii) On demitting office, there shall be:
 - a) Full House reference in Court No. 1, if Bar agree, or in the Full House Meeting in the conference hall.
 - b) There shall be Full House Group photographs in the front Lawns of NGT
 - c) There shall be a contributory dinner which may be attended by spouses also.
 - d) Presentation of Memento will be at the office expenses.

The above resolution is circulated for compliance by all concerned.

This issues with the approval of Competent Authority.


(Sanjay Kumar)
Registrar General

Copy to:-

1. PPS to Hon'ble Chairperson
2. All Judicial/Expert Members
3. PA to Ld. Registrar General
4. PA to Ld. Registrar/NGT/PB
5. PA to Ld. Deputy Registrar/NGT/PB
6. DDO, National Green Tribunal (NGT)
7. I/C Sections
8. The officials concerned
9. Guard File
10. Concerned Office File


(Sanjay Kumar)
Registrar General